

**GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES**

**LOK SABHA
UNSTARRED QUESTION NO. 4411
TO BE ANSWERED ON THE 8th JANUARY, 2019**

Navratna Status to PSUs

4411. SHRI ARVIND SAWANT:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of number of PSUs awarded navratna status during the last ten years;
- (b) the number of PSUs, out of them, incurring losses; and
- (c) the remedial measures taken by the Government for revival of these loss making PSUs?

ANSWER

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI BABUL SUPRIYO)**

(a) : During the last ten years (from 2009 to 2018), the Government has granted Navratna status to six Central Public Sector Enterprises (CPSEs), viz. (i) Container Corporation of India Limited, (ii) Engineers India Limited, (iii) NBCC (India) Limited, (iv) NLC India Limited, (v) Oil India Limited, and (vi) Rashtriya Ispat Nigam Limited.

(b) : Of the above six CPSEs, only one CPSE, i.e. Rashtriya Ispat Nigam Limited (RINL) has made losses consecutively for the last three years, i.e. 2015-16, 2016-17 and 2017-18.

(c) : RINL is under the administrative control of Ministry of Steel. Ministry of Steel had constituted a Committee of Experts in March, 2017 to chalk out a revival plan for turnaround of loss making steel CPSEs. Subsequent to various deliberations held by the Committee, RINL entered into a Memorandum of Understanding (MoU) in July, 2017. The MoU inter alia contains a detailed roadmap for achieving the action plan and targets concerning various projects/operations/costs including targets on production, marketing performance, etc.
